## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 114/16	TP 59/17	Hearing	433€/ 433(f)	Patel Trading Corporation Vs DSG Buildwell Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
23	SRINIDHI HEGDE [8971932605]	RESPONDENT	Invellinget
	MSR Presid	Reliance	HS.

Counsel for petitioner is present. Counsel for respondent is also present. He requested time to file objections. Time granted till 21.09.2017. Registry is directed to check and put up Form-5 filed in the meanwhile.

List it on 21.09.2017..

MÉMBER (J)

MEMBER (T)